

Name of the corporate debtor: M/s Hanung Toys & Textile Pvt.Ltd.;

CIN : - L74999DL1990PLC041722

Date of commencement of CIRP: 28.03.2019, then stayed, revived on 9.9.22 (order received on 26.9.22)

List of operational creditors (Government dues)

(Amount in ₹)

Sl.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
No.	Department	Area	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Municipal Corporation of Greater Mumbai	Mumbai	NA	20.06.2019	3,10,835.00	3,10,835.00	N form no.31008 of 31.01.2012			No	NA				-	Octroi dues
2	Commissioner of customs, NS II JNCH NHAVA SHEVA	Chhatis garh	NA	23.04.2019	24,36,59,621.00	24,36,59,621.00	Obligation under EPCG LIC			No	NA				-	11 EPCG License Obligation, Export Obligation need to explore from bank TIN
3	VAT Deptt. Roorki Uttarakhand	Uttarakhand	NA	26.09.2019	4,08,30,097.00	4,08,30,097.00	Tax demand			No	NA	-				050065819 60 Demand Letter, Not under prescribed Form
4	Assistant Commissioner , CGST Division-V, Noida	Noida	NA	30.08.2022	10,09,86,882		Tax demand upon non fulfillment of Export obligation			No	NA	10,09,86,882				ST-50488441/- + Penalty - Rs. 50488441/- and Penalty - Rs. 10000/- . Claim form yet not submitted
TOTAL					38,57,87,435.00	28,48,00,553.00					NA	10,09,86,882.00			-	

Place New Delhi
Date 7.11.2022

Ashok Kumar Gupta

Resolution Professional of Hanung Toys & Textiles Ltd.-under CIRP

Reg. No. IBB/PA-003/IP-N00010/2016-2017/10072

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